

II (A)

OPERATIONAL CREDITORS - FORM B						
OPERATIONAL CREDITORS-Contractors/ Suppliers/Consultants - FORM B Received						
The Public Announcement called for submission of proof of claims from Operational Creditors in FORM B as stipulated in Regulation 7. The undersigned Resolution Professional has received claims						
Sr. no.	Name of Operational Creditor	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Claim Amount (Rs.)	Amount Admitted	Amount under verification
1	Yadav Building Maintenance Co	No		19,53,499	15,12,859	4,40,640
2	Equipment Plus	No		8,44,824		8,44,824
3	Shree balaji Engineers	No		8,14,272	8,14,272	
4	ASM Facility Management Services	No		7,49,644	6,35,292	1,14,352
5	Chandna Scaffoldings	No		10,96,985	10,96,985	
6	Champa Kumari	No		5,81,250		5,81,250
7	J S Tehnomech Pvt Ltd	No		8,08,129		8,08,129
8	Pawan Kumar	No		20,03,300		20,03,300
9	S G Industries	No		83,70,278		83,70,278
10	Kolmet Finance (India) Pvt Ltd	No		15,34,480		15,34,480
11	GR Building Maintenance Solutions	No		27,10,226		27,10,226
12	Asif Khan Facade System	No		5,73,648		5,73,648
13	Sai Rubber	No		6,82,706	6,82,706	
14	Nav Bharat Trading Corporation	No		25,22,000	19,78,579	5,43,421
15	Sai Techno Industries	No		12,05,072	12,04,372	700
16	Commissioner of Customs	No		39,49,636	39,49,636	
17	Sarita Travels Pvt Ltd	No		67,283	54,261	13,022
18	Vishwakarma Industries	No		1,22,33,429	1,22,33,429	
19	Umang enterprises	No		4,45,641		4,45,641
20	New Age Construction Equipment Engineering Company	No		12,49,523	12,49,523	
21	Maharashtra Value Added Tax	No		2,05,59,558	2,05,59,558	
22	Hilti India Pvt Ltd	No		60,65,829	60,65,541	288
23	Inland world Logistics	No		95,500	95,500	
24	Pentagon Tapes Pvt Ltd	No		2,54,671	2,54,671	
25	TDR Engineers And Fabricators LLP	No		5,73,725		5,73,725
26	Phoenix Infosolutions	No		1,78,500	1,33,871	44,629
27	Asahi India Glass Ltd	No		70,12,135	70,12,135	
28	Ahuja Builders	No		8,84,313		8,84,313
29	Network Techlab (I) Pvt. Ltd.	No		2,05,058		2,05,058
	TOTAL			8,02,25,114	5,95,33,190	2,06,91,924
				5,57,15,920	3,50,23,996	2,06,91,924

III (B)

Workmen / Employees - FORM D Received				
Employee- Form D				
The Public Announcement called for submission of proof of claims from Employees in FORM D as stipulated in Regulation 9. The undersigned Resolution Professional has not received any proof of				
Sr. no.	Name of Employee	Claim Amount (Rs.)	Amount Admitted	Amount under verification
1	Harshal Bhuta	10,30,903	10,30,903	0
2	Sanjay Pandey	1,40,072	1,40,072	0

3	Syed Iftekhar Hussain 9167646533 / 9136988117	2,25,119	2,25,119	0
4	Midhun Babu	1,66,149	1,66,149	0
5	Amit Kumar Behera	78,462	78,462	0
6	Vinod Chandel	2,05,394	2,05,394	0
7	Baburao Parkar	1,15,844	1,15,844	0
8	Bhakti D'Souza	2,42,302	2,42,302	0
9	Shekhar Gunjal	37,664	37,664	0
10	Ajay Vishwakarma	1,80,642	1,80,642	0
11	Sajeev V	1,67,227	1,67,227	0
12	Santosh Kumar Sharma	95,664	95,664	0
13	Vikas Panchal	92,787		92,787
14	Nishant Chaure	2,13,637	2,13,637	0
15	Vitthal Jadhav	3,55,862	3,55,862	0
16	Prasanna Joshi	6,24,244	6,24,244	0
17	Pankaj Gaur	5,51,082	2,16,482	3,34,600
18	Dayanand Waghmale	33,869		33,869
19	Sanjay Kumar	5,25,081		5,25,081
20	Harishankar	18,480		18,480
21	Gajanan Rajeshirke	47,600	47,600	0
22	Neeraj Sharma	2,03,545	1,58,545	45,000
23	Mohit Sharma	1,86,332	1,86,332	0
24	Rajendra Devlekar	89,950	89,950	0
25	Tushar Lahu Pawar	1,14,503	1,14,503	0
26	Prasad Kumar	2,95,716	2,95,716	0
27	Gajanan Kakatkar	3,40,324	3,40,324	0
28	Rupesh Jadhav	1,11,134	1,11,134	0

29	Manoj Singhal	1,56,105		1,56,105
30	Ajay Dubey	1,63,509		1,63,509
31	Neeto Singh	1,14,151	1,14,151	0
32	Purushottam Kumar	2,13,625		2,13,625
33	Sanjeev Vishwakarma	2,33,065	1,38,375	94,690
34	Prabhakar Sharma	1,93,192	1,41,687	51,505
35	Sibtain Ali	1,57,503		1,57,503
36	Dinesh Kumar Singh	1,17,560	1,17,560	
37	Rakesh Kumar	1,80,144		1,80,144
38	Iqbal Anwer	4,16,947	4,16,947	
	TOTAL	84,35,389	63,68,491	20,66,898

IV	(C)	<u>Workmen- Form D</u> The Public Announcement called for submission of proof of claims from Workmen in FORM D as stipulated in Regulation 9. The undersigned Resolution Professional has not received any claim from
V	(D)	<u>Authorised Representative of Workmen and/or Employees - FORM E Received</u> The Public Announcement called for submission proof of claims from Authoritative Representative of Workmen and/or Employee in FORM E as stipulated in Regulation 9. The undersigned
VI	(E)	<u>Claims by creditors other than Operational, Financial and Employee/Workman - FORM F Received</u> The Public Announcement called for submission of proof of claims from a person claiming to be a creditor, other than Financial Creditor, Operational Creditor or Workmen or Employee in FORM F as